NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s G4 Investments (India) Private Limited & 5 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.H. ARVINDA PANDIAN ST ADV FEDR

COONSEL

USHNO

PETITIONEN

Coursel for Experdente

ORDER

Shri P H Arvindh Pandian, senior counsel for petitioner present. Shri H Karthik Seshadri, counsel for respondents present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up on 25.04.2017 at

(Ch. Md. Sharief Tariq

Member (Judicial)

10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)